

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 16 of 2013

Dated : 2nd July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Meenakshi Energy Pvt. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhuri
Ms. Mandakini Ghosh

Counsel for the Respondent(s): Mr. Nikhil Nayyar for R.1
Mr. Param Kr. Mishra
Mr. Pawan Upadhyay,
Ms. Jyoti Prasad for R-2 & 3
Mr. M.G. Ramachandran
Ms. Swगतिका Sahoo for R-4

ORDER

Written Submissions are being filed today by the learned counsel for the Appellant.

The learned counsel for the Respondent Nos. 2, 3 & 4 seek some time to file the reply. Accordingly, they are directed to file the same on or before 19.07.2013 after serving copy on the other side.

Post the matter for Reporting Compliance and for further submissions on **29.07.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson